

Central Administrative Tribunal
Principal Bench

O.A. No.1828/2003

New Delhi this the 4th day of December, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S.A. Singh, Member (A)

N.K. Bansal
Presently working as (Group 'C')
Office Superintendent,
DCC-10, Compound,
Netaji Nagar,
New Delhi.

(By Advocate: Shri S.K. Gupta) -Applicant

Versus

1. Union of India,
Through Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi.
2. Director General,
Directorate General of Works,
Central Public Works Department,
Nirman Bhawan,
New Delhi.

(By Advocate: Shri K.R. Sachdeva) -Respondents

ORDER (Oral)

Hon'ble Shri Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that the present application has become infructuous. Accordingly, it is dismissed as having become infructuous.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

cc.